Annexure-1		
NAGAUR WATER SUPPLY COMPANY PRIVATE LIMITED	Date of Commencement of Liquidation: 16/10/2023	List of Stakeholders as on: 30/12/2023
List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)		

(Amount in Rs) Details of claim received Details of Claims Admitted Amount of any Amount Amount of mutual dues, Name of the Creditor Amount % share in total of claim claim under Amount of contingent not claim Remarks, if any Date of Amount claimed (In Amount of Calims Nature of | covered by | Whether security interest that may be set-Details of Security Interest covered by amount of Lakhs) relinquinshed? (Yes/ No) rejected verification on receipt Admitted claim security guarantee claims admitted interest 1. First and exclusive charge by way of hypothecation on all the Current Assets, present and future, of the Corporate Debtor for the project (20 MLD Brackish Water Desalination Plant). 2. First charge by way of assignment on all the right titles, interests, benefits, claims and demands whatsoever of the Corporate Debtor in the insurance contracts I policies procured by the Corporate Debtor or procured by way of contractors favouring the Corporate Debtor for the project. 27-10-2023 1,72,83,48,415 1,72,83,48,415 Secured 63% Phoenix ARC Private Limited Yes 3. Charge created by way of Escrow on project receivables to be generated from project in favour of the Financial Creditor. 4. First and exclusive charge by way of hypothecation on all the Fixed Assets (excluding land) with all the structures built thereon and thereunder of the Corporate Debtor, present and future, for the project, i.e. (20 MLD Brackish Water Desalination Plant). First and exclusive charge on all current and fixed asset of NWSCL, for its 20 2 IDBI Bank Limited 08-11-2023 18,53,13,956 18,53,13,956 Secured Yes 7% MLD Brackish Water Desalination Project of RSMML at Nagaur.

Total

1,91,36,62,371

1,72,83,48,415